

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00263/2016**

Jabalpur, this Wednesday, the 01<sup>st</sup> day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

K.K.Pyasi, aged about 60 years,  
S/o Late Shri S.P.Pyasi,  
Retd. AGM (Legal), BSNL,  
R/o C/o Shri R.P.Pyasi, B.No. 322,  
Akash Ganga, Hanuman Puri,  
Sneh Nagar, Jabalpur (M.P.)-482003

**-Applicant**

(By Advocate –**Shri Gautam Prasad**)

**V e r s u s**

1. Bharat Sanchar Nigam Limited. (A Govt. of India Enterprise),  
Through its Chairman-cum-Managing Director,  
B-148, Statesman House, Barakhamba Road,  
New Delhi-110001
  
2. Bharat Sanchar Nigam Limited (A govt. of India Enterprise)  
Chief General Manager, M.P.Telemc Circle,  
M.P.Nagar, Hoshangabad Road, Bhopal-462015
  
3. Controller of Communication Accounts,  
M.P. Telecom, Door Sanchar Bhawan, Bhopal-462015
  
4. General Manager, (BSNL),  
M.P. Telecom Circle, Telecom District,  
Jabalpur, Jabalpur (M.P.)-482001
  
5. Internal Financial Advisor, O/o GMTD,  
BSNL, Jabalpur (M.P.)-482001

**-Respondents**

(By Advocate –**Shri Gopi Chourasia for respondents Nos. 1 & 2 and Shri D.S.Baghel for respondent No.3**)

**O R D E R (ORAL)****By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this Original Application.

2. Learned counsel for the respondents has no objection to it.
3. In view of it, the Original Application is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**